

CENTRAL ADMINISTRATIVE TRIBUNAL

JAIPUR BENCH, JAIPUR

18

ORDER SHEET

ORDERS OF THE TRIBUNAL

Date: 5.7.2016

OA No.291/00127/2015 with MA No.291/00343/2015

Mr. Amit Mathur, Counsel for the applicant.
Mr. N.C.Goyal, Counsel for respondents .

Counsel for applicant submits that applicant has been granted voluntary retirement, therefore, the OA has become infructuous.

Counsel for respondents agrees to the same. Accordingly the OA is dismissed having become infructuous.



(MS. MEENAKSHI HOOJA)
Administrative Member

Adm/